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Title: Papers laid on the Table of the House by Ministers/members.

MR. CHAIRMAN: Now, Papers to be laid on the Table.

...(Interruptions)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): महोदय, श्री शरद पवार की ओर से, मैं वर्ष 2013-2014 के ालए पशुपालन, डेयरी और माटिस्यकी विभाग के परिणामी बजट * के शुद्धिपत्र की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रख्ता हूं।

(Placed in Library. See No. LT 8886/15/12)

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THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (1) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 5 of 2013)-Performance Audit of Disaster Preparedness in India, Ministry of Home Affairs for the year ended March, 2012.

(Placed in Library. See No. LT 8887/15/12)

- (2) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 6 of 2013)-Performance Audit of Mahatma Gandhi National Rural Employment Guarantee Scheme, Ministry of Rural Development.

(Placed in Library. See No. LT 8887A/15/12)

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tibetan Studies, Varanasi, for the year 2011-2012.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Tibetan Studies, Varanasi, for the year 2011-2012, together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tibetan Studies, Varanasi, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 8888/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Memorial Museum and

Library, New Delhi, for the year 2010-2011.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 8889/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 2011-2012, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Public Library, Delhi, for the year 2011-2012.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. See No. LT 8890/15/12)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Memorandum of Understanding between the Food Corporation of India and the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution, for the year 2013-2014.
(Placed in Library. See No. LT 8891/15/12)
- (2) Memorandum of Understanding between the Central Warehousing Corporation and the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution, for the year 2013-2014.
(Placed in Library. See No. LT 8892/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): Sir, I beg to lay on the Table a copy of the 42nd Annual Assessment Report (Hindi and English versions) for the year 2010-2011 regarding programme for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union and its implementation.

(Placed in Library. See No. LT 8893/15/12)

...(Interruptions)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): सभापति जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

- (1) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) :-

(एक) वेस्ट बंगाल लाइवस्टॉक प्रोसेसिंग डेवलपमेंट कारपोरेशन लिमिटेड, कोलकाता के

वर्ष 1994-1995 से 2011-2012 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) वेस्ट बंगाल लाइवस्टॉक प्रोसेसिंग डेवलपमेंट कारपोरेशन लिमिटेड, कोलकाता का वर्ष 1994-1995 से 2011-2012 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 8894/15/12)

